

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA. No. 1171/2016

IN THE MATTER OF:

M/s Intelligrape Software Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 391 & 394

Order delivered on 06.09.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Ms. Swekcha, Advocate

For the RD(NR)Delhi / ROC Delhi Mr. Manish Raj, Company Prosecutor

Proxy Counsel for OL Delhi :- Ms. Soumya Parmarathi, Company
Prosecutor

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 4th October 2017.

Sd-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)